

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE SPECIAL BENCH
COURT NO. 1

ITEM No.106
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd

.....Applicant

V/s

Summan Phosphates & Chemicals Ltd

.....Respondent

Order delivered on 07/12/2023

Coram:

P. Mohan Raj, Hon'ble Member(J)

Manoj Kumar Dubey, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ld. Adv. Ms. Snigdha Sharma (Online)

For the Respondent

: None

ORDER

This is an application filed by the Operational Creditor under Section 9 of the IBC, 2016 for initiating the Corporate Insolvency Resolution Process ('CIRP') against the Corporate Debtor, namely, Summan Phosphates & Chemicals Ltd.

There is no representation from the side of the Corporate Debtor.

Learned counsel, Ms. Snigdha Sharma appearing for the Operational Creditor represented that the pleadings in this matter are complete.

List the matter before the Regular Bench for hearing on **22.02.2024**.

Sd/-

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

P. MOHAN RAJ
MEMBER (JUDICIAL)

A. Bhadauria